

**Government of India
Ministry of Youth Affairs & Sports
Department of Sports**

**LOK SABHA
UNSTARRED QUESTION NO. 1336
TO BE ANSWERED ON 27.07.2026**

Sports facilities in Aspirational Districts

1336. Adv Gowaal Kagada Padavi:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of major schemes being implemented at the national level for development of sports infrastructure and promotion of sports facilities in rural and tribal areas across the country;

(b) the details of facilities provided under these schemes including development of playgrounds, indoor sports infrastructure, training centres and coaching support for rural youth;

(c) the number of villages and sports facilities developed under these schemes in Nandurbar district of Maharashtra along with the present status thereof; and

(d) the current status of availability, utilisation and maintenance of sports infrastructure across the country, State/UT-wise particularly in tribal and aspirational districts?

ANSWER

**THE MINISTER OF YOUTH AFFAIRS & SPORTS
[DR. MANSUKH MANDAVIYA]**

(a) to (d) 'Sports' being a State subject, the responsibility for development of sports, including development of sports infrastructure and promotion of sports facilities in rural, tribal and aspirational districts of the country, rests primarily with the respective State/Union Territory Governments. The Union Government supplements these efforts by bridging the critical gaps. The Ministry of Youth Affairs and Sports implements the following schemes for the promotion of sports in the country, including in the State of Maharashtra:

- (i) Khelo India – National Programme for Development of Sports;**
- (ii) Assistance to National Sports Federations (NSFs);**

- (iii) Cash Incentives to Medal Winners in International Sports Events and their Coaches;**
- (iv) National Sports Awards;**
- (v) Pension to Meritorious Sportspersons;**
- (vi) Pandit Deendayal Upadhyay National Welfare Program for Sportspersons;**
- (vii) National Sports Development Fund;**
- (viii) Running Sports Training Centres through Sports Authority of India (SAI); and**
- (ix) National Centre for Sports Science and Research (NCSSR).**

Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.

The Khelo India Scheme and National Sports Development Fund (NSDF), implemented by this Ministry, under which financial assistance for development of sports infrastructure is provided are demand-driven schemes. The proposals received from the State/ Union Territory Governments and other eligible entities are considered for financial support, subject to their completeness, technical feasibility and availability of funds under the scheme. The details of the sports infrastructure projects approved and their sanctioned cost, funds released and their physical and financial progress, under the Khelo India Scheme and National Sports Development Funds (NSDF), across the country, including in the State of Maharashtra, are available in public domain on the dashboards of the Ministry at <https://mdsd.kheloindia.gov.in> and <http://www.nsdf.yas.gov.in/nsdf-glance.html>, respectively.

The sports facilities supported under these schemes are available to all citizens of the country, including in rural, tribal and aspirational districts. The responsibility of operation and maintenance of these sports facilities rests with the grantee.
